

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2479
ANSWERED ON:07.03.2003
CENTRAL ECONOMIC INTELLIGENCE BUREAU
SUBODH MOHITE

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Central Economic Intelligence Bureau has been set up and functioning independently;
- (b) if so, the details thereof;
- (c) the economic crimes investigated by the Bureau since its inception till date; and
- (d) the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI GINGEE N. RAMACHANDRAN)

(a) & (b): The Central Economic Intelligence Bureau was set up in July, 1985 with the main objective of coordinating and strengthening the intelligence gathering activities of various agencies which are concerned with investigation into economic offences and enforcement of economic laws. The Bureau functions under the Department of Revenue.

(c) & (d): Being an intelligence organization, CEIB does not generally investigate economic crimes but collates and passes on the intelligence relating to economic crimes to the agencies concerned, for investigation by the latter.